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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010365902026

+ **CS(COMM) 869/2026 and I.A. 21559-21563/2026**

KHUSHI KAPOOR

.....Plaintiff

Through: None.

versus

ASHOK KUMAR/JOHN DOE & ORS.

.....Defendants

Through: Ms. Ameer Rana, Mr. Yash Karunakaran, Mr. Vishesh Sharma and Mr. Divyansh Morolia, Advocates for D2.

Ms. Nidhi Raman, CGSC with Mr. Manish Rawat, GP, Ms. Nikita Singh and Mr. Mohit Bokoliya, Advocates for DoT and MeitY.

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

11.08.2026

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1. Passover was sought on the first call.
2. None appears on behalf of the Plaintiff on the second call.
3. List on 12.08.2026.

JYOTI SINGH, J

AUGUST 11, 2026/YA